

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-525(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Noble Co-operative Bank Ltd Vs. Shivkala Developers

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Swati Bhushan Sharma for the Petitioner

ORDER

None is present on behalf of the Respondent. The affidavit of service is not before us. Let fresh steps be taken for service on the respondent returnable on 13th December, 2017. ✓



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)